

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/1416/2026 ARBP/1/2026	M/S. KEC INTERNATIONAL LIMITED VS EAST COAST RAILWAY, BBSR	SATYA SMRUTI MOHANTY VS	// (//
2	D-BLAPL/40826/2025 BLAPL/373/2026	SRIDHAR MALIK VS STATE OF ODISHA	RAMESH CHANDRA ROUT VS	RAJNAGAR /367 /2025 J.M.F.C., RAJNAGAR(Kendrapara) GR/0000470/2025
3	D-BLAPL/3/2026 BLAPL/374/2026	NILAMANI BEHERA VS STATE OF ODISHA	OM PRAKASH SARAN VS	GONDIA /314 /2025 J.M.F.C.,GONDIA(Dhenkanal) GR/0000523/2025
4	D-BLAPL/654/2026 BLAPL/375/2026	PREM PRAKASH MAHANANDA VS STATE OF ODISHA	DEEPANJALI SAHU VS	//0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000173/2025
5	D-BLAPL/831/2026 BLAPL/376/2026	KAI @ KAILASH PRADHAN VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	KHANDAPARA /276 /2025 J.M.F.C.,KHANDAPARA(Nayagarh) GR/0000266/2025
6	D-BLAPL/827/2026 BLAPL/377/2026	SHARMILA CHAKRABARTY VS STATE OF ODISHA	MANGU NANDY VS	MALKANGIRI /592 /2025 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000760/2025
7	D-BLAPL/837/2026 BLAPL/378/2026	P. AJIT VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MOHANA /204 /2025 J.M.F.C.,MOHANA(Gajapati) GR/0000313/2025
8	D-BLAPL/871/2026 BLAPL/379/2026	SATYANARAYAN MALLICK VS STATE OF ODISHA	BIBHUPRASAD MISHRA VS	//0 SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/0000022/2025
9	D-BLAPL/1029/2026 BLAPL/380/2026	MAHENDRA MALLICK VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /196 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamar) Spl/0000119/2025
10	D-BLAPL/1109/2026 BLAPL/381/2026	KALIA @ SANJAY KUMAR MALIK @ SANJAY MALLIK VS STATE OF ODISHA	ARIJEET MISHRA VS	PATTAMUNDAI MODEL /278 /2025 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAMUNDAI GR/0000606/2025
11	D-BLAPL/1115/2026 BLAPL/382/2026	RAJU TAKRI VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE MAHILA /185 /2025 SPECIAL JUDGE(POCSO),JEYPORE(Koraput) Spl/0000110/2025

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12	D-BLAPL/1046/2026 BLAPL/383/2026	KUNAL DIGAL VS STATE OF ODISHA	MAHES DAS VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhamara) 2(A)CC/0000036/2025
13	D-BLAPL/1118/2026 BLAPL/384/2026	BRUSHABH @ BRUSABHA CHIRGUNI VS STATE OF ODISHA	SK. ZAFARULLA VS	MANAMUNDA /27 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000019/2025
14	D-BLAPL/35227/2025 BLAPL/385/2026	SAPANA NAHAK @ SAPAN KUMAR NAHAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHATRAPUR /405 /2025 S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR GR/0000951/2025
15	D-BLAPL/1103/2026 BLAPL/386/2026	NABIN JANI @ NABINM JANI VS STATE OF ODISHA	ARIJEET MISHRA VS	KORAPUT SADAR /201 /2025 SPECIAL JUDGE(POCSO),JEYPORE(Koraput) Spl/0000109/2025
16	D-BLAPL/40094/2025 BLAPL/387/2026	AMAL SETH VS STATE OF ODISHA	DEBASNAN DAS VS	DHARMASALA /731 /2025 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0002398/2025
17	D-BLAPL/1105/2026 BLAPL/388/2026	ANIL NAYAK VS STATE OF ODISHA	BISWA RANJAN DAS VS	PATTAPUR (DIGAPAHANDI) /417 /2025 A.D.J. CUM SPECIAL JUDGE,BERHAMPUR Spl/0000049/2025
18	D-BLAPL/40140/2025 BLAPL/389/2026	PRADEEP KUMAR BEHERA VS STATE OF ODISHA	PRABIR KUMAR RAY VS	JAJPUR SADAR /211 /2024 SPECIAL JUDGE (POCSO), JAJPUR(Jajapur) Spl/0000167/2024
19	D-BLAPL/40225/2025 BLAPL/390/2026	GOBARDHAN PRADHAN VS STATE OF ODISHA	KABIRAJ PRADHAN VS	RANPUR /291 /2025 J.M.F.C.,RANPUR(Nayagarh) GR/0000453/2025
20	D-BLAPL/40250/2025 BLAPL/391/2026	SAROJ BARAL @ SUTU VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	SATYABADI /192 /2025 J.M.F.C. (II), PURI(Puri) GR/0000473/2025
21	D-BLAPL/40344/2025 BLAPL/392/2026	SUBHRAJEET NAYAK VS STATE OF ODISHA	MOHENDRA DALAI VS	MAHILA P.S. BUXIBAZAR /161 /2025 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000985/2025
22	D-BLAPL/40412/2025 BLAPL/393/2026	SAMBHU MUKHI VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	/ /0 SPECIAL JUDGE,BARIPADA(Mayurbhanj) 2(A)CC/0000003/2025
23	D-BLAPL/40433/2025	PRAVEEN KUMAR YADAV	SOUMYA JYOTI BISWAL	TUMUDIBANDHA /45 /2025

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	BLAPL/394/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000089/2025
24	D-BLAPL/40449/2025 BLAPL/395/2026	JISAYA MAJHI VS STATE OF ODISHA	RABINDRA NATH PANDA VS	/ /0 2ND A.D.J.,BERHAMPUR(Ganjam) 2(A)CC/0000054/2024
25	D-BLAPL/1142/2026 BLAPL/396/2026	CHANDRAMANI NAG VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	/ /0 SPECIAL JUDGE, TITLAGARH(Balangir) 2(A)CC/0000006/2025
26	D-BLAPL/40741/2025 BLAPL/397/2026	RAJESH KUMAR DIGAL @ RAJESH DIGAL VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	PHIRINGIA /83 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000070/2025
27	D-BLAPL/1213/2026 BLAPL/398/2026	ANALA KUMAR NAYAK @ TUKU VS STATE OF ODISHA	JAGANNATH BHUYAN VS	RAIKIA /2 /2026 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000017/2026
28	D-BLAPL/1122/2026 BLAPL/399/2026	SANJAY MUNDA VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	RUGUDI /9 /2025 A.D.J.,CHAMPUA(Kendujhar) ST/0000054/2025
29	D-BLAPL/1214/2026 BLAPL/400/2026	LALAT @ LALATENDU SWAIN VS STATE OF ODISHA	SAROJ KUMAR DASH VS	BHUBAN /4 /2026 J.M.F.C.,BHUBAN(Dhenkanal) GR/0000003/2026
30	D-BLAPL/39740/2025 BLAPL/401/2026	CHANDRAMANI BHOI VS STATE OF ODISHA	LAMBODOR ACHARI VS	CHAKAPADA PS /139 /2023 A.D.J.,BALLIGUDA(Kandhamal) ST/0000033/2024
31	D-BLAPL/1157/2026 BLAPL/402/2026	SMRUTI SAGAR SAMAL VS STATE OF ODISHA	DEVASHIS PANDA VS	GOCHHAPADA /186 /2025 AD-HOC A.D.J.(FTSC),PHULBANI(Kandhamal) ST/0000075/2025
32	D-BLAPL/1215/2026 BLAPL/403/2026	DEBANSU SARKAR VS STATE OF ODISHA	PRANAB KUMAR DAS VS	MALKANGIRI /455 /2025 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000112/2025
33	D-BLAPL/383/2026 BLAPL/404/2026	MANGAL BANKIRA VS STATE OF ODISHA	MANOJ PANIGRAHI VS	KALINGA NAGAR /235 /2024 A.D.J.,JAJPUR(Jajapur) ST/0000001/2025
34	D-BLAPL/1158/2026 BLAPL/405/2026	DILIP GARADIA VS	HIMANSHU BHUSAN DASH VS	RAYAGADA TOWN /319 /2025 A.D.J.,RAYAGADA(Rayagada)

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35	D-BLAPL/845/2026 BLAPL/406/2026	STATE OF ODISHA SAMEER JENA VS STATE OF ODISHA	SUJIT KUMAR PATNAIK VS	CT/0000077/2025 BADABAZAR /590 /2025 S.D.J.M.,BERHAMPUR(Ganjam) GR/0003274/2025
36	D-BLAPL/1160/2026 BLAPL/407/2026	SANJAYA BHUYAN @ SANJAY BHUYAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIAPADA /277 /2025 A.D.J.,KHALLIKOTE(Ganjam) ST/0000112/2025
37	D-BLAPL/1150/2026 BLAPL/408/2026	ALTAF ANSARI @ SINGH VS STATE OF ODISHA	BISWARANJAN DALAI VS	SUNDARGARH TOWN /407 /2025 SPECIAL JUDGE, SUNDARGARH(Sundar Spl/0000128/2025
38	D-BLAPL/922/2026 BLAPL/409/2026	RABINDRA BEHERA @ BIKUNA @ NIKUNA VS STATE OF ODISHA	DEBASIS SARANGI VS	CHANDILI /327 /2025 S.D.J.M. CIVIL JUDGE (JD),RAYGADA(R GR/0000830/2025
39	D-BLAPL/1156/2026 BLAPL/410/2026	MAHESWAR SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIAPADA /626 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0002483/2025
40	D-BLAPL/1175/2026 BLAPL/411/2026	GIRI PRASAD BARIK @ KARAN VS STATE OF ODISHA	DEBASMAN DAS VS	MAHILA PS,SEC-3,ROURKELA /34 /2025 S.D.J.M.,(PANPOSH), ROURKELA(Sundar GR/0003576/2025
41	D-BLAPL/1184/2026 BLAPL/412/2026	SAROJ MALLICK VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	/ /0 A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagats Spl/0000021/2025
42	D-BLAPL/1225/2026 BLAPL/413/2026	PRABHAT NAYAK VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	BAIDYANATHPUR /599 /2025 S.D.J.M.,BERHAMPUR(Ganjam) GR/0003339/2025
43	D-BLAPL/640/2026 BLAPL/414/2026	SRIKANTA KUMAR BEHERA VS STATE OF ODISHA	DIPTI REKHA NANDA VS	ATTABIRA /371 /2025 A.D.J.,BARGARH(Bargarh) Spl/0000076/2025
44	D-BLAPL/1492/2026 BLAPL/415/2026	RAGHUNATH SAHU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	PURUSHOTTAMPUR /908 /2024 A.D.J.,CHATRAPUR(Ganjam) ST/0000050/2025
45	D-BLAPL/1245/2026 BLAPL/416/2026	KUNU @ SHAKTI PRASASD JENA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA SADAR /10 /2026 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000002/2026

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46	D-BLAPL/1063/2026 BLAPL/417/2026	VINOD KUMAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 SPECIAL JUDGE,SONEPUR(Sonepur) SPL. 2(a)C.C./0000008/2025
47	D-BLAPL/40118/2025 BLAPL/418/2026	BALARAM PARIDA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	RAMBHA (KHALLIKOTE) /619 /2025 A.D.J.,KHALLIKOTE(Ganjam) ST/0000145/2025
48	D-BLAPL/40119/2025 BLAPL/419/2026	P JAYA PRADHAN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	RAMBHA (KHALLIKOTE) /619 /2025 A.D.J.,KHALLIKOTE(Ganjam) ST/0000145/2025
49	D-BLAPL/63/2026 BLAPL/420/2026	PRABIN KUMAR SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 SPECIAL JUDGE,SONEPUR(Sonepur) SPL. 2(a)C.C./0000034/2025
50	D-BLAPL/304/2026 BLAPL/421/2026	RAJENDRA BEHERA @ BUDHA VS STATE OF ODISHA	LAXMI CHARAN BEHERA VS	RAMBHA (KHALLIKOTE) /588 /2025 A.D.J.,KHALLIKOTE(Ganjam) ST/0000144/2025
51	D-BLAPL/443/2026 BLAPL/422/2026	PIKUL @ DURGA PRASAD SAHOO VS STATE OF ODISHA	MANOJ BIHARI DAS VS	CHAULIAGANJA /611 /2025 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0001628/2025
52	D-BLAPL/1030/2026 BLAPL/423/2026	ROHIT KENOJIYA VS STATE OF ODISHA	SARBESWAR SAHOO VS	JONK /145 /2025 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000030/2025
53	D-BLAPL/1126/2026 BLAPL/424/2026	ARABINDA BAGHA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BOUDH /157 /2020 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000087/2024
54	D-BLAPL/604/2026 BLAPL/425/2026	J. PRAKASH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /884 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0002556/2025
55	D-BLAPL/736/2026 BLAPL/426/2026	JULIA @ AJIT KUMAR PRADHAN VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	KHANTAPADA /170 /2022 PRESIDING OFFICER, O.P.I.D. COURT,B ST/0000185/2025
56	D-BLAPL/941/2026 BLAPL/427/2026	LIPU @ PRAKASH KUMAR SAHU VS STATE OF ODISHA	AMIT KUMAR NATH VS	BANARAPAL /671 /2025 CIVIL JUDGE (J.D.)-CUM-JMFC,BANARI GR/0001359/2025
57	D-BLAPL/1048/2026	MANUA HEMBRAM	SANDEEP RAJ PANDA	/ /0

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	BLAPL/428/2026	VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(2(B)CC/0000004/2025
58	D-BLAPL/1062/2026 BLAPL/429/2026	BUDA KIRSANI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MUDULIPODA /25 /2006 A.D.J.,MALKANGIRI(Malkangiri) CT/0000102/2023
59	D-BLAPL/1128/2026 BLAPL/430/2026	PARAMESWAR PATEL @ MALI @ PARMESWAR PATEL VS STATE OF ODISHA	UMAKANTA BARIK VS	JHARIGAM /174 /2025 J.M.F.C., JHARIGAON(Nabarangapur) GR/0000170/2025
60	D-BLAPL/1079/2026 BLAPL/431/2026	DILLIP SAMANTARAY @ DILLIP KUMAR SAMANTARAY VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	JODAPADAR /99 /2024 3RD ADDL. DISTRICT JUDGE,PURI(Puri) ST/0000018/2025
61	D-BLAPL/829/2026 BLAPL/432/2026	BHAGAWAN CHOWDHURY VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	// ADDL.SESIONS JUDGE CUM SPL JUDGE TR/0000017/2025
62	D-BLAPL/1197/2026 BLAPL/433/2026	CHITTA RANJAN MOHANTY VS STATE OF ODISHA	PRATIK DASH VS	CUTTACK SADAR /817 /2025 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0001604/2025
63	D-BLAPL/1201/2026 BLAPL/434/2026	GOURA SAHU VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	BISWANATHPUR /77 /2025 J.M.F.C.,LANJIGARH(Kalahandi) CT/0000237/2025
64	D-CMP/1690/2026 CMP/100/2026	SAPAN BEHERA VS ANUP KUMAR NAYAK	MANAS RANJAN SATAPATHY VS	// CIVIL JUDGE (SD),1ST COURT,CUTTACK EC/0000012/2021
65	D-CMP/1260/2026 CMP/84/2026	DEB KUMAR PATRA @ T.DEV KUMAR PATRA VS RAMA CHANDRA GOENKA CHARITABLE TRUST, KOLKATA	SAMIR KUMAR MISHRA (SR. ADV.) VS	// 2ND ADDL. CIVIL JUDGE(S.D.),PURI(Puri) CS/0000303/2020
66	D-CMP/1295/2026 CMP/85/2026	SABITA MAHAPATRA VS RAJ KISHORE DASH DEAD	SOUMYA RANJAN DAS VS	// DIST.AND SESSIONS JUDGE,BARGARH TA/0000058/2001
67	D-CMP/1329/2026 CMP/86/2026	RANJIT KUMAR DAS VS GOPABANDHU DAS	ASHOK KUMAR SAHOO VS	// A.D.J.,KENDRAPARA(Kendrapara) Fao/0000024/2025
68	D-CMP/1351/2026 CMP/87/2026	CHHINU PATEL VS	ANISH PATTNAYAK VS	// CIVIL JUDGE(SD),JAIPATNA(Kalahandi)

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69	D-CMP/311/2026 CMP/88/2026	NAROTTAM ROUT ANKUR PATRA VS RADHANATH MOHANTY	NARAYAN PRASAD PARIJA VS	CS/0000143/2024 // CIVIL JUDGE (JD),JAJPUR(Jajapur) IA/0000009/2023
70	D-CMP/988/2026 CMP/89/2026	PINKY PRADHAN VS AMIYA KUMAR DASH	SIDHARTHA MISRA VS	// CIVIL JUDGE (JD),1ST COURT,CUTTACK CMA/0000231/2024
71	D-CMP/1580/2026 CMP/90/2026	NIRUPAMA BAG VS MANNMATH BAG	MAHESWAR MOHANTY VS	// ADL. CIVIL JUDGE (SD),BALASORE(Bal) CS/0000692/2013
72	D-CMP/89/2026 CMP/91/2026	DEBARAJ ROUSTRAY VS PUSPALATA SAHOO	ARJUNA CHARANA BEHERA VS	// A.D.J.,BHUBANESWAR(Khordha) CVREV/0000008/2024
73	D-CMP/1534/2026 CMP/92/2026	SHANKARA NARAYANA PANIGRAHI VS PRATIMA PATI	BISWAJIT MAHARANA VS	// CIVIL JUDGE (SD),BHANJANAGAR(Gan) EP/0000002/2013
74	D-CMP/805/2026 CMP/93/2026	SUREKHA BALIARSINGH VS RENU CHHAPOLIA	BIKRAM RATH VS	// ADDL.CIVIL JUDGE (SD),CUTTACK(Cut) CS/0000046/2015
75	D-CMP/1041/2026 CMP/94/2026	PRATIMA KUMARI PATNAIK @ PRATIMA PATNAIK VS KALPANA KUMARI PATNAIK	SOUBHAGYA KUMAR DASH VS	// 2ND ADDL. CIVIL JUDGE(SD),GANJAM, CS/0000340/2021
76	D-CMP/1517/2026 CMP/95/2026	AJAY KUMAR MISHRA VS MAMATA MISHRA	JAGAJIBAN PRADHAN VS	// CIVIL JUDGE (SD),NAYAGARH(Nayagarh) IA/0000064/2025
77	D-CMP/1082/2026 CMP/96/2026	GOLAKHA CHANDRA MALLIK VS SUKHADEV MALLIK	AJIT CHANDRA MOHAPATRA VS	// A.D.J.,SALIPUR(Cuttack) RFA/0000017/2025
78	D-CMP/1428/2026 CMP/97/2026	AJAY KUMAR ROUSTRAY VS REBARANI TAH	DOLAGOBINDA MOHAPATRA VS	// CIVIL JUDGE (SD),JAGATSINGHPUR(Jag) CS/0000360/2017
79	D-CMP/1579/2026 CMP/98/2026	RABINDRA MOHANTY VS GAURANGA MOHANTY	MAHESWAR MOHANTY VS	// A.D.J., SORO(Baleshwar) Fao/0000111/2024

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80	D-CMP/1539/2026 CMP/99/2026	NIRANJAN ROUTRAY VS STATE OF ODISHA	AMIYA KUMAR MISHRA VS	// CIVIL JUDGE (SD),NIMAPARA(Puri) CS/000045/2018
81	D-CONTC/38199/2025 CONTC/275/2026	BIJAY KUMAR BEURA VS DIPTESH PATTANAYAK,IAS	ADV. VS	// () //
82	D-CONTC/51648/2025 CONTC/276/2026	GOURANGA MALLIK VS MANOJ KUMAR PRADHAN,OAS	TAPAN NAYAK VS	// () //
83	D-CONTC/53526/2025 CONTC/277/2026	SAMIRA PRASAD KANDI VS ARVIND SINGH, C.E.O, TPCODL,BHUBANESWAR	ADV. VS	// () //
84	D-CONTC/53535/2025 CONTC/278/2026	SUSHANT KUMAR SRICHANDAN VS ARVIND SINGH, C.E.O, TPCODL,BHUBANESWAR	ADV. VS	// () //
85	D-CONTC/53545/2025 CONTC/279/2026	ARUN KUMAR ROUT VS ARVIND SINGH, C.E.O, TPCODL, BHUBANESWAR	ADV. VS	// () //
86	D-CONTC/55329/2025 CONTC/280/2026	ALOKA KU.PATTNAIK VS ARAVIND AGARWAL, I.A.S	ADV. VS	// () //
87	D-CONTC/53874/2025 CONTC/281/2026	PRAHALLAD SAHU VS BAIDANATH MAJHI,DIVISIONAL FOREST OFFICER,KARANJIA,MAYURBHANJ	PARTHA MUKHERJI VS	// () //
88	D-CONTC/804/2026 CONTC/282/2026	AUM VALLEY SCHOOL, BOLANGIR VS KRUTIBAS BARIK, REGIONAL DIRECTOR, COUNCIL OF HIGHER SECONDARY EDUCATION, SAMBALPUR ZONE	ADV VS	// () //
89	D-CONTC/1289/2026 CONTC/283/2026	DR.MADHUSUDAN MISHRA VS M.AWASTHY, I.A.S.	ADV. VS	// () //
90	D-CONTC/685/2026 CONTC/284/2026	DUSHASAN JENA VS SHUBHA SHARMA, PRINCIPAL SECRETARY, WATER RESOURCES DEPARTMENT	SADASIVA PATRA (1) VS	// () //
91	D-CONTC/42020/2025	TARULATA PARHI	DILLIP KUMAR RAY	//

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	CONTC/285/2026	VS BRUNDABAN SATAPATHY,DIRECTOR,ELEMENTARY EDUCATION,BHUBANESWAR	VS	0 //
92	D-CONTC/46877/2025 CONTC/286/2026	BICHITRA NANDA BEHERA VS ANANYA DAS,IAS	ADV. VS	// 0 //
93	D-CONTC/67/2026 CONTC/287/2026	SUSHIL KUMAR SARANGI VS SANJAY KUMAR SINGH,IAS	ADV VS	// 0 //
94	D-CONTC/71/2026 CONTC/288/2026	PRAFULLA KUMAR TRIPATHY VS DILLIP KUMAR ROUSTRAY, COLLECTOR AND DISTRICT MAGISTRATE, BHADRAK	ADV VS	// 0 //
95	D-CONTC/116/2026 CONTC/289/2026	VIKRAM NAHAK VS V. KEERTIVASAN, I.A.S.	ADV. VS	// 0 //
96	D-CONTC/121/2026 CONTC/290/2026	NAKA RAMUDU @ N. RAMUDU VS V. KEERTIVASAN, I.A.S.	ADV. VS	// 0 //
97	D-CONTC/122/2026 CONTC/291/2026	GOLAPALLI AMALU @ G.AMALU VS V. KEERTIVASAN, I.A.S.	ADV. VS	// 0 //
98	D-CONTC/125/2026 CONTC/292/2026	NAKA RAMUDU @ N. RAMUDU VS V. KEERTIVASAN, I.A.S.	ADV. VS	// 0 //
99	D-CONTC/1282/2026 CONTC/293/2026	BIJAYA KUMAR PARIDA VS DEO RANJAN SING, I.A.S.	ADV. VS	// 0 //
100	D-CONTC/1369/2026 CONTC/294/2026	BAURIBANDHU PRADHAN VS KALI PRASANNA MAHAPATRA, DIRECTOR OF HIGHER EDU.,ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
101	D-CONTC/54515/2025 CONTC/295/2026	NIRANJAN SAGAR VS JYOTIKANTA SAHU. O.E.S.	ADV. VS	// 0 //
102	D-CONTC/55188/2025 CONTC/296/2026	RITUPARNA SAHOO VS	DEBASIS SAHOO VS	// 0

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103	D-CONTC/55555/2025 CONTC/297/2026	JAYANTA JAYASINGH, TAHASILDAR, SALIPUR BHAGABAN BEHERA VS VIR VIKARM YADAV, IAS	ADV VS	// // 0 //
104	D-CONTC/312/2026 CONTC/298/2026	RASHMITA PRADHAN VS DEORANJAN KUMAR SINGH, I.A.S	ADV. VS	// 0 //
105	D-CONTC/324/2026 CONTC/299/2026	MO MATI BHAPUR, NAYAGARH VS AKSHYA SUNIL AGARWAL, COLLECTOR, NAYAGARH	ADV. VS	// 0 //
106	D-CONTC/352/2026 CONTC/300/2026	SAROJ KUMAR TARAI VS B.PARAMESWARAN, IAS	ADV. VS	// 0 //
107	D-CONTC/615/2026 CONTC/301/2026	K. MADHUSUDAN RAO VS MAYADHARA SAHOO, D.E.O., GAJAPATI	ADV. VS	// 0 //
108	D-CONTC/777/2026 CONTC/302/2026	PRAMOD KUMAR PAL VS ANJANA PANDA, DIRECTOR OF AYUSH	PRAMODA KUMAR DASH VS	// 0 //
109	D-CONTC/50999/2025 CONTC/303/2026	LILABATI DAS VS DEBI PRASAD ROUT, EXECUTIVE OFFICER, BARIPADA MUNICIPALITY	ANUPAM DASH VS	// 0 //
110	D-CONTC/1151/2026 CONTC/304/2026	SUDHIR KU.SAHU VS ARVIND AGRAWAL, I.A.S	SANGRAM JENA VS	// 0 //
111	D-CONTC/1299/2026 CONTC/305/2026	PRADIPTA KUMAR BEHERA VS ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY, HIGHER EDUCATION DEPTT.	SADASIVA PATRA (1) VS	// 0 //
112	D-CONTC/1493/2026 CONTC/306/2026	SUDARSAN NAHAK VS SOVA SHARMA, IAS	ADV. VS	// 0 //
113	D-CONTC/1502/2026 CONTC/307/2026	ISWAR CHANDRA NAIK VS SOVA SHARMA, I.A.S	ADV. VS	// 0 //

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114	D-CRLA/361/2026 CRLA/56/2026	LOKNATH BHOI VS STATE OF ODISHA	SATYA RANJAN MULIA VS	G.R.P.S. /22 /2024 SPECIAL JUDGE (POCSO), CUTTACK(Cuttack) Spl/000025/2024
115	D-CRLA/382/2026 CRLA/57/2026	SRIPADA NAIK VS STATE OF ODISHA(VIG.)	RAJIV KUMAR MAHANTA VS	BALASORE VIGILANCE /29 /2012 SPL.JUDGE(VIG.),KEONJHAR(Kendujhar) GR/000003/2012
116	D-CRLA/615/2026 CRLA/58/2026	RABINDRA KUMAR AICH VS STATE OF ODISHA(VIG.)	ARUN KUMAR BEHERA VS	BALASORE VIGILANCE /53 /2008 SPL.JUDGE (VIG),BALASORE(Baleshwar) TR/000010/2010
117	D-CRLA/1163/2026 CRLA/59/2026	PAPU @ PRADEEP KUMAR SAHOO VS STATE OF ODISHA	JYOTI RANJAN DEO VS	DHENKANAL SADAR /346 /2021 A.D.J.,DHENKANAL(Dhenkanal) CT/000097/2021
118	D-CRLMA/84/2026 CRLMA/10/2026	SRIKANTA ROUT VS STATE OF ODISHA	ADV. VS	SUKINDA /266 /2025 () //
119	D-CRLMC/40326/2025 CRLMC/196/2026	SUBRAT RANJAN TRIPATHY VS STATE OF ODISHA	SIBA PRASAD SAHOO VS	/ /0 J.M.F.C.,BHUBANESWAR(Khordha) CMC/0000731/2024
120	D-CRLMC/283/2026 CRLMC/197/2026	AMIT CHOUDHARY VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	BADACHANA /103 /2017 J.M.F.C.,CHANDIKHOLE(Jajapur) GR/0000593/2017
121	D-CRLMC/924/2026 CRLMC/198/2026	CHAKRADHAR BISWAL VS STATE OF ODISHA	SAILABALA JENA VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL ICC/0000125/2000
122	D-CRLMC/949/2026 CRLMC/199/2026	SURATHA BEHERA VS STATE OF ODISHA	CHIRANJIB ROUT VS	N.T.P.C. /178 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Anandapur) GR/0001761/2025
123	D-CRLMC/959/2026 CRLMC/200/2026	SURAJ KUMAR SAH VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	PLANTSITE /166 /2020 1ST. A.D.J.,ROURKELA(Sundargarh) ST/0000066/2021
124	D-CRLMC/886/2026 CRLMC/201/2026	MOHAN BAHADI VS STATE OF ODISHA	BISWARANJAN DALAI VS	/ /0 A.D.J.,SALIPUR(Cuttack) CRREV/0000004/2025
125	D-CRLMC/1040/2026	RABINARAYAN DAS	BIBEKANANDA MAHAPATRA	JAJPUR TOWN /172 /2003

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	CRLMC/202/2026	VS STATE OF ODISHA	VS	S.D.J.M.,JAJPUR(Jajapur) GR/0000861/2003
126	D-CRLMC/1272/2026 CRLMC/203/2026	FAKIRA ROUSTRAY VS STATE OF ODISHA	JAYADEBA BEHERA VS	RANPUR /162 /2009 J.M.F.C.,RANPUR(Nayagarh) GR/0000161/2009
127	D-CRLMC/1445/2026 CRLMC/204/2026	KALIA @ KANHU CHARAN MOHANTY VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	KHUNTUNI /55 /2016 A.D.J.,ATHAGARH(Cuttack) ST/0000113/2023
128	D-CRLMC/1476/2026 CRLMC/205/2026	BRUNDA GOPE@BRUNDABAN GOPA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RAIRANGPUR TOWN /37 /2009 A.D.J.,RAIRANGAPUR(Mayurbhanj) ST/0000001/2010
129	D-CRLMC/40841/2025 CRLMC/206/2026	SABITRI ROUSTRAY VS STATE OF ODISHA	SUSANTA KUMAR NAYAK VS	BIRIDI PS /236 /2021 ASST SESSIONS JUDGE (WOMENS), JAO GR/0001495/2021
130	D-CRLMC/424/2026 CRLMC/207/2026	TIKANA@SANGRAM GURU@SANGRAM KESHARI GURU VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /43 /2009 ASST. SESSIONS JUDGE, BHANJANAGA ST/0000191/2018
131	D-CRLMC/724/2026 CRLMC/208/2026	BIRANCHI MUNDA VS STATE OF ODISHA	BIRAJA PRASAD TRIPATHY VS	SAMBALPUR TOWN /322 /2021 SPECIAL JUDGE (POCSO), SAMBALPUR Spl/0000063/2021
132	D-CRLMC/1166/2026 CRLMC/209/2026	CHANDAN LAL SUBUDHI@T.CHANDAN LAL SUBUDHI VS COMMISSIONER OF FOOD SAFETY,BBSR	SWARUP RANJAN SINGH SAMANT VS	/ /0 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULI 2(C)CC/0000192/2021
133	D-CRLMC/1514/2026 CRLMC/210/2026	SUBHENDU SEKHAR SAHU VS STATE OF ODISHA	UMA CHARAN MISHRA VS	ANGUL SADAR PS /40 /2023 AD-HOC A.D.J.(FTSC),ANGUL(Anugul) CT/0000118/2023
134	D-CRLMC/839/2026 CRLMC/211/2026	AMLAN MISHRA VS STATE OF ODISHA	BISWANATH PATNAIK VS	MAHILA P.S.(BBSR) /114 /2021 S.D.J.M.,BHUBANESWAR(Khordha) CT/0005106/2021
135	D-CRLMC/36054/2025 CRLMC/212/2026	TRILOCHAN PATRA@BANGURU VS STATE OF ODISHA	UMAKANTA MISHRA VS	TANGI /30 /2016 2ND A.D.J.,CUTTACK(Cuttack) ST/0000305/2016
136	D-CRLMC/1176/2026 CRLMC/213/2026	SANJULATA SAHU VS	BIBHU PRASAD MOHANTY VS	SINGLA /211 /2021 J.M.F.C.,BASTA(Baleshwar)

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137	D-CRLMC/40544/2025 CRLMC/214/2026	STATE OF ODISHA NABIN KUMAR NAYAK VS STATE OF ODISHA	BISWAJIT DAS VS	CT/0000761/2021 KHARABEL NAGAR P.S. /606 /2023 S.D.J.M.,BHUBANESWAR(Khordha) CT/0002036/2023
138	D-CRLMC/929/2026 CRLMC/215/2026	STATE OF ODISHA TRINATH BEHERA@GAYA BEHERA VS STATE OF ODISHA	ASHOK DAS VS	GOLANTHARA (BERHAMPUR) /105 /2023 1ST A.D.J.,BERHAMPUR(Ganjam) Spl/0000015/2025
139	D-CRLMC/303/2026 CRLMC/216/2026	STATE OF ODISHA PRASANNA KUMAR SAHOO VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	NAYAGARH SADAR /15 /2013 DISTRICT AND SESSIONS JUDGE,NAYAGARH CRREV/0000001/2025
140	D-CRLMC/932/2026 CRLMC/217/2026	STATE OF ODISHA RAKESH KUMAR DALAI@RAKESH DALAI @ LIPU VS STATE OF ODISHA	SATYABRATA DASH VS	PARADEEP LOCK /107 /2025 J.M.F.C.,KUJANG(Jagatsinghapur) GR/0000337/2025
141	D-CRLMP/763/2026 CRLMP/62/2026	STATE OF ODISHA JAGADISH PADHY VS STATE OF ODISHA	BISWOJEET LENKA VS	HINJILI /995 /2025 () //
142	D-CRLMP/623/2026 CRLMP/63/2026	STATE OF ODISHA SANJUKTA PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /792 /2025 () //
143	D-CRLMP/872/2026 CRLMP/64/2026	STATE OF ODISHA PRIYADARSHINEE ROUL VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	/ /0 () //
144	D-CRLMP/164/2026 CRLMP/65/2026	STATE OF ODISHA RANJIT KUMAR PATRA VS STATE OF ODISHA	MIHIR SAHOO VS	/ /0 () //
145	D-CRLMP/947/2026 CRLMP/66/2026	STATE OF ODISHA MANORANJAN RATH VS STATE OF ODISHA	ABHISEK KEJARIWAL VS	/ /0 () //
146	D-CRLMP/256/2026 CRLMP/67/2026	STATE OF ODISHA SUBAS CHANDRA SAHOO@SUBAS SAHOO VS STATE OF ODISHA	BRAJA KISHORE PANDA VS	BARAMBA /416 /2025 () //
147	D-CRLREV/1042/2026 CRLREV/49/2026	STATE OF ODISHA ISWARA BAG@ISHWAR BAG VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	SOHELLA /16 /2022 A.D.J.,PADAMPUR(Bargarh) CRA/0000004/2025

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148	D-CRLREV/709/2026 CRLREV/50/2026	RASHMI RANJAN SWAIN VS MANASWINI JENA@SWAIN	PUSPAMITRA MOHAPATRA VS	//0 A.D.J.,BHADRAK(Bhadrak) CRA/000014/2025
149	D-CRLREV/1179/2026 CRLREV/51/2026	NARENDRA BHATRA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KODINGA /179 /2025 A.D.J.,NAWARANGPUR(Nabarangapur) CRA/000015/2025
150	D-CRLREV/689/2026 CRLREV/52/2026	KAILASH CHANDRA BEHERA VS STATE OF ODISHA	DURGA PRASAD PATTANAIAK VS	BISOI /90 /2023 S.D.J.M.-CIVIL JUDGE (JD),RAIRANGAP CT/0000549/2023
151	D-FAO/1686/2026 FAO/23/2026	STATE OF ODISHA VS DR.SANGHAMITRA NAYAK	SAROJ KUMAR JEE,A.G.A VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000076/2024
152	D-FAO/1783/2026 FAO/24/2026	AZAM KHAN VS UNION OF INDIA	KARUNAKAR DAS VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000207/2024
153	D-FAO/1788/2026 FAO/25/2026	PARUL NUNIA VS UNION OF INDIA	KARUNAKAR DAS VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000164/2024
154	D-MACA/45056/2025 MACA/64/2026	SUPHALA SAHOO VS RANJAN KUMAR TRIPATHY	PRADEEP KUMAR MISHRA VS	// 4TH M.A.C.T., KAMAKHYANAGAR(Dher Mac/0000006/2025
155	D-MACA/47597/2025 MACA/65/2026	D.M.,ORIENTAL INSURANCE CO. LTD., SAMBALPUR VS SUBASINI NAYAK	GIRIJA PRASAD DUTTA VS	// I MACT,KEONJHAR(Kendujhar) Mac/0000099/2021
156	D-MACA/49995/2025 MACA/66/2026	D.M.,M/S. CHOLA MS GENERAL INSURANCE CO. LTD.,KHORDHA VS BHANUMATI PRADHANI	GIRIJA PRASAD DUTTA VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha Mac/0000098/2020
157	D-MACA/49452/2025 MACA/67/2026	B.M., HDFC ERGO GENERAL INSURANCE CO., BBSR VS RUPANTAR BARAL	ADAM ALI KHAN VS	// 1ST M.A.C.T.,BALANGIR(Balangir) Mac/0000113/2023
158	D-MACA/52373/2025 MACA/68/2026	SAIRENDRI @ SAIRINDHRA BEHERA VS GODABARI SINGH	RUDRA NARAYAN PARIJA VS	// 3RD M.A.C.T.,JHARSUGUDA(Jharsuguda Mac/0000024/2020
159	D-MACA/55350/2025	NATABAR BEHERA	KAPILA CHARAN NAYAK	//

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	MACA/69/2026	VS PRATIVA SWAIN	VS	9TH M.A.C.T., BHUBANESWAR(Khordha) Mac/0000160/2019
160	D-MACA/1790/2026 MACA/70/2026	NIRANJAN PRUSTY VS BIBHUTI BHUSAN BEHERA	JEEVANJYOTI MOHANTY VS	// IV MACT,PURI(Puri) Mac/0000354/1997
161	D-MATA/1605/2026 MATA/19/2026	AMARJYOTI MALLA VS SANDHYARANI BISWAL	RITURANJAN CHHOTARAY VS	// JUDGE FAMILY COURT,GANJAM(Ganja) CP/0000099/2021
162	D-MATA/54283/2025 MATA/20/2026	MEENAKSHI PANDA @ HOTA VS CHINMAYA HOTA	SOHAN MISHRA VS	// JUDGE, FAMILY COURT, SAMBALPUR CP/0000144/2016
163	D-RPFAM/1711/2026 RPFAM/25/2026	AFROJ BEGUM VS SYED NAIMUDDIN	PRANAB RANJAN CHHATOI VS	// JUDGE FAMILY COURT,CUTTACK(Cutta) Crp/0000153/2022
164	D-RPFAM/1631/2026 RPFAM/26/2026	PRASANTA BEHERA VS ANITA BEHERA	SURYASNATA MOHAPATRA VS	// JUDGE, FAMILY COURT, BHADRAK(Bh) Crp/0000208/2023
165	D-RSA/464/2026 RSA/33/2026	KHETRABASI LENKA VS HARIHAR PRADHAN	LAKSHMAN MISHRA VS	// A.D.J.,SALIPUR(Cuttack) RFA/0000116/2014
166	D-RSA/54398/2025 RSA/34/2026	SUTANSU BABANA NAYAK VS SUBHASHREE SONALI @ SUBHASHREE NAYAK	SOURAV SUMAN BHUYAN VS	// A.D.J.,KUCHINDA(Sambalpur) RFA/0000036/2024
167	D-RSA/54501/2025 RSA/35/2026	MADHUSMITA SAHU VS NAMITA SAHU	AMIT PRASAD BOSE VS	// DISTRICT & SESSIONS JUDGE,BERHAM RFA/0000022/2021
168	D-RSA/51036/2025 RSA/36/2026	BHIMA BEHERA VS KUNTALA BEHERA	AMIT PRASAD BOSE VS	// 3RD ADDL. DISTRICT JUDGE,PURI(Puri) RFA/0000009/2018
169	D-STREV/54807/2025 STREV/1/2026	M/S. NARAYAN TRADERS,GANJAM VS STATE OF ODISHA	BIBHUTI BHUSAN PANDA VS	// () //
170	D-TRP(C)/1703/2026 TRP(C)/12/2026	ASHOK KUMAR NAYAK VS	SANJAYA KUMAR DAS VS	// JUDGE FAMILY COURT, KENDRAPARA

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171	D-TRP(C)/1607/2026 TRP(C)/13/2026	SANGIT SANDHYA PATEL PRIYANKA PRIYADARSHINI PANI @ PRIYANKA PRIYADARSINI PANI VS JYOTI PRAKASH SAHU	RAJENDRA NARAYAN ROUT VS	CP/0000140/2024 // JUDGE FAMILY COURT,GANJAM(Ganja
172	D-TRP(C)/1904/2026 TRP(C)/14/2026	PRASHANT THAKKAR VS POOJA RAJDEV	SAURAV TIBREWAL VS	CP/0000361/2025 // JUDGE, FAMILY COURT, SAMBALPUR(
173	D-TRPCRL/40514/2025 TRPCRL/6/2026	SUBHASHMITA BEHERA VS CHINMAYA KUMAR BEHERA	RITURANJAN CHHOTARAY VS	CP/0000112/2023 //0 J.M.F.C.,NARASINGHPUR(Cuttack)
174	D-TRPCRL/1411/2026 TRPCRL/7/2026	ROJALIN BEHERA VS STATE OF ODISHA	KISHOR CHANDRA DAS VS	DV M.C./0000006/2023 JUNAGARH /712 /2025 SPECIAL JUDGE, DHARMAGARH(Kalah
175	D-TRPCRL/517/2026 TRPCRL/8/2026	PRIYA RANJAN SWAIN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	Spl/0000039/2025 BRAHMAGIRI /207 /2025 GRAM NYAYALAYA,BRAHMAGIRI(Pur
176	D-WA/54545/2025 WA/80/2026	SANTOSH KUMAR TRIPATHY VS ODISHA STAFF SELECTION COMMISSION,KHURDA	ATUL TRIPATHY VS	GR/0000257/2025 // ()
177	D-WA/52394/2025 WA/81/2026	SARALABALA NANDA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// // ()
178	D-WA/54650/2025 WA/82/2026	STATE OF ODISHA VS PURNA CHANDRA BARAL	AJODHYA RANJAN DASH,A.G.A VS	// // ()
179	D-WA/54822/2025 WA/83/2026	GADADHAR MAHAPATRA VS UNION OF INDIA	MANOJA KUMAR KHUNTIA VS	// // ()
180	D-WA/48612/2025 WA/84/2026	HARIBANDHU MISHRA VS ODISHA GRAMEEN BANK,BHUBANESWAR	ABHAYA KUMAR SHARMA VS	// // ()
181	D-WA/50098/2025 WA/85/2026	RISHABH KUMAR JAIN VS L.I.C. OF INDIA	BALARAM NAYAK VS	// // ()

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182	D-WA/1029/2026 WA/86/2026	STATE OF ODISHA VS SASANKA MANJARI SAHOO	DEBASHIS TRIPATHY,A.G.A VS	// 0 //
183	D-WA/46146/2025 WA/87/2026	PRANATI MAHAPATRA VS STATE POLLUTION CONTROL BOARD, ODISHA	AKSHAYA KUMAR BEHERA VS	// 0 //
184	D-WA/54566/2025 WA/88/2026	MANAGING DIRECTOR, ODISHA STATE COOPERATIVE BANK LTD,KHORDHA VS MANAGOBINDA BARIK	KALI PRASAD NANDA VS	// 0 //
185	D-WA/1228/2026 WA/89/2026	STATE OF ODISHA VS PANCHANAN TANTI	SASWAT DAS,A.G.A VS	// 0 //
186	D-WP(C)/880/2026 WP(C)/1467/2026	CAPITAL ACADEMY OF NURSING, KHORDHA VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	// 0 //
187	D-WP(C)/700/2026 WP(C)/1468/2026	PRADIP KISHORE PANDA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
188	D-WP(C)/883/2026 WP(C)/1469/2026	SUBASINI SAHOO VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //
189	D-WP(C)/1075/2026 WP(C)/1470/2026	SIDDHANTA KUMAR MALLIK VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //
190	D-WP(C)/703/2026 WP(C)/1471/2026	DHIRENDRA BHOI VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
191	D-WP(C)/892/2026 WP(C)/1472/2026	CAPITAL ACADEMY OF NURSING, KHORDHA VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	// 0 //
192	D-WP(C)/1077/2026 WP(C)/1473/2026	BIJAYA KUMAR DAS VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	// 0 //
193	D-WP(C)/1183/2026	BIRA @ BIRASINGH PURTTI @ PURTY	RAJENDRA KUMAR DASH	//

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	WP(C)/1474/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/54676/2025 WP(C)/1475/2026	ATASI ROUT VS STATE OF ODISHA	BHAGABAN BEHERA VS	// 0 //
195	D-WP(C)/53891/2025 WP(C)/1476/2026	M/S NISCHINT MULTISERVICE PVT LTD,BHUBANESWAR VS STATE OF ODISHA	SIDDHANT SARANGI VS	// 0 //
196	D-WP(C)/749/2026 WP(C)/1477/2026	RAJESWARI SAHOO VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
197	D-WP(C)/1488/2026 WP(C)/1478/2026	SIKHARPUR SERVICE COOPERATIVE SOCIETY LTD., NAYAGARH VS REGISTRAR COOPERATIVE SOCIETIES, ODISHA, BHUBANESWAR	BAIDHAR SAHOO VS	// 0 //
198	D-WP(C)/916/2026 WP(C)/1479/2026	SUBHANARAYAN MUDULI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
199	D-WP(C)/1081/2026 WP(C)/1480/2026	PRADIP KUMAR BARIK VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	// 0 //
200	D-WP(C)/54743/2025 WP(C)/1481/2026	BASANTA KUMAR PATRA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY (2) VS	// 0 //
201	D-WP(C)/1489/2026 WP(C)/1482/2026	MOHAMMAD ZAFIR VS STATE OF ODISHA	RABI NARAYAN MISHRA VS	// 0 //
202	D-WP(C)/931/2026 WP(C)/1483/2026	SAMYAK SAMANATA VS STATE OF ODISHA	VS	// 0 //
203	D-WP(C)/760/2026 WP(C)/1484/2026	RABINDRA MOHANTA VS CHIEF EXECUTIVE OFFICER,TATA POWER NORTH ODISHA DISTRIBUTION LTD.(TPNODL),JANUGANJ,BALASORE	SOMANATH MISHRA VS	// 0 //
204	D-WP(C)/51885/2025 WP(C)/1485/2026	TUSHAR KANTA ACHARYA VS	SUBASH CHANDRA SAHOO VS	// 0

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205	D-WP(C)/54010/2025 WP(C)/1486/2026	STATE TAX OFFICER, BBSR IV CIRCLE SUSANTA KUMAR SAHU VS STATE OF ODISHA	SATYJIT MAHAPATRA VS	// // 0 //
206	D-WP(C)/54764/2025 WP(C)/1487/2026	M/S. RAJEEV ROUT, BBSR VS COMNR GST, CX AND CUSTOMS (APPEALS), CENTRAL REVENUE BUILDING, BHUBANESWAR	BIBHUTI BHUSAN PANDA VS	// 0 //
207	D-WP(C)/1171/2026 WP(C)/1488/2026	MAMTAJ MOHARANA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
208	D-WP(C)/981/2026 WP(C)/1489/2026	SITAKANTA DASH VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
209	D-WP(C)/784/2026 WP(C)/1490/2026	RUTUPARNA SAHU VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// 0 //
210	D-WP(C)/53582/2025 WP(C)/1491/2026	BANITA JENA VS LIC OF INDIA, BBSR	ANSHURAM MISHRA VS	// 0 //
211	D-WP(C)/54022/2025 WP(C)/1492/2026	SANJUKTA KUMARI DAKUA VS STATE OF ODISHA	SATYJIT MAHAPATRA VS	// 0 //
212	D-WP(C)/55234/2025 WP(C)/1493/2026	HARISHANKAR BARIK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
213	D-WP(C)/1179/2026 WP(C)/1494/2026	ANIRUDHA DHANI VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
214	D-WP(C)/1518/2026 WP(C)/1495/2026	SAROJINI NAYAK VS THE UNION OF INDIA	RAJESH RANJAN SAHOO VS	// 0 //
215	D-WP(C)/53593/2025 WP(C)/1496/2026	SUBASH CHANDRA BEHERA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //

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216	D-WP(C)/1523/2026 WP(C)/1497/2026	BIDYUTPRAVA SATAPATHY VS THE UNION OF INDIA	RAJESH RANJAN SAHOO VS	// 0 //
217	D-WP(C)/1571/2026 WP(C)/1498/2026	GOUTAM BUDHA NURSING AND PARAMEDICAL SCIENCES COLLEGE, DANDIPUR, VS THE STATE OF ODISHA	DEBKI PRASAD DASH VS	// 0 //
218	D-WP(C)/54290/2025 WP(C)/1499/2026	RAMESH CHANDRA MAHARANA VS STATE OF ODISHA	SATYJIT MAHAPATRA VS	// 0 //
219	D-WP(C)/55020/2025 WP(C)/1500/2026	JHARI BHOI VS THE CHIEF MANAGER AND AUTHORIZED OFFICER, PNB, BHUBANESWAR	ASWINI MOHANTY VS	// 0 //
220	D-WP(C)/55237/2025 WP(C)/1501/2026	BINAPANI MISHRA VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
221	D-WP(C)/1732/2026 WP(C)/1502/2026	AKASH MITRA VS ANJELIKA MITRA	SAURAV TIBREWAL VS	// 0 //
222	D-WP(C)/260/2026 WP(C)/1503/2026	BISWANATH PRADHAN VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
223	D-WP(C)/1412/2026 WP(C)/1504/2026	M/S ARUNI STONE CRUSHER,DHENKANAL VS ASSISTANT COMMISSIONER, GST AND CENTRAL EXCISE,JAJPOUR DIVISION	KAJAL SAHOO VS	// 0 //
224	D-WP(C)/55038/2025 WP(C)/1505/2026	BHANWARLAL SHARMA VS STATE OF ODISHA	SATYABRATA DASH VS	// 0 //
225	D-WP(C)/794/2026 WP(C)/1506/2026	MIDEAST INTEGRATED STEELS LTD., NEW DELHI VS STATE OF ODISHA	SASWAT KUMAR ACHARYA VS	// 0 //
226	D-WP(C)/55360/2025 WP(C)/1507/2026	YUDHISTHIR NAYAK VS BRANCH MANAGER, AXIX BANK, JAJPUR TOWN	PRADEEP KUMAR DAS VS	// 0 //
227	D-WP(C)/796/2026	U SAGAR @ UNA SAGAR KUMAR PATRO	JUGALA KISHORE PANDA	//

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	WP(C)/1508/2026	VS CHIEF MANAGER CUM AUTHORIZED OFFICER, BANK OF MAHARASTRA, BBSR	VS	0 //
228	D-WP(C)/1264/2026 WP(C)/1509/2026	KHIROD KUMAR MISHRA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA VS	// 0 //
229	D-WP(C)/55049/2025 WP(C)/1510/2026	SHISHIR KUMAR NAYAK VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
230	D-WP(C)/1271/2026 WP(C)/1511/2026	BIPIN BIHARI NAYAK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA VS	// 0 //
231	D-WP(C)/1524/2026 WP(C)/1512/2026	DEEPAK @ DIPAK KUMAR SAMAL VS THE UNION OF INDIA	RAJESH RANJAN SAHOO VS	// 0 //
232	D-WP(C)/55250/2025 WP(C)/1513/2026	M/S SHREE AGENCIES, CUTTACK VS THE CHIEF CONSTRUCTION ENGINEER, BBSR	SOUMYA JYOTI BISWAL VS	// 0 //
233	D-WP(C)/54538/2025 WP(C)/1514/2026	DR.GOBINDA CHANDRA PRADHAN VS STATE OF ODISHA	RANJAN KUMAR BEHERA VS	// 0 //
234	D-WP(C)/54968/2025 WP(C)/1515/2026	BENUDHAR DAS VS STATE OF ORISSA	AMITAV TRIPATHY VS	// 0 //
235	D-WP(C)/54657/2025 WP(C)/1516/2026	PRAFULLA KUMAR KAR VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
236	D-WP(C)/1530/2026 WP(C)/1517/2026	PRATAP CHANDRA DAS VS THE UNION OF INDIA	RAJESH RANJAN SAHOO VS	// 0 //
237	D-WP(C)/1554/2026 WP(C)/1518/2026	SUDARSAN SWAIN VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
238	D-WP(C)/54858/2025 WP(C)/1519/2026	BIJAYA KUMAR SINGH VS	DILLIP KUMAR PRADHAN VS	// 0

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239	D-WP(C)/55240/2025 WP(C)/1520/2026	STATE OF ODISHA PRADEEP KUMAR UPADHAYA VS ADDL. JOINT COMMISSIONER, SETTLEMENT AND CONSOLIDATION, BALASORE	JAGAJIBAN PRADHAN VS	// // 0 //
240	D-WP(C)/1570/2026 WP(C)/1521/2026	SURYAMANI PANDA VS STATE OF ODISHA	ASHIM KISHOR PAL VS	// 0 //
241	D-WP(C)/55278/2025 WP(C)/1522/2026	JASPAL SINGH VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// 0 //
242	D-WP(C)/55318/2025 WP(C)/1523/2026	SHIBAJI KUMAR DAS VS STATE OF ODISHA	BIJAYALAXMI SAHOO VS	// 0 //
243	D-WP(C)/55253/2025 WP(C)/1524/2026	M/S. TIMES SCHOLARS GURUKUL UNDER NILACHAL EDUCATIONAL TRUST, KHURDA VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
244	D-WP(C)/1070/2026 WP(C)/1525/2026	MANABHANJAN MALLA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
245	D-WP(C)/55321/2025 WP(C)/1526/2026	PARAMESWAR PARAMANIK VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	// 0 //
246	D-WP(C)/55394/2025 WP(C)/1527/2026	SANJAY KUMAR AGRAWAL VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
247	D-WP(C)/267/2026 WP(C)/1528/2026	KESHAB CHANDRA PRADHAN VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
248	D-WP(C)/55184/2025 WP(C)/1529/2026	PRITIRANJANA SAHU VS STATE OF ODISHA	DEBASHISH KUMAR PANDA VS	// 0 //
249	D-WP(C)/271/2026 WP(C)/1530/2026	SURENDRA KUMAR BIHARI VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //

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250	D-WP(C)/55550/2025 WP(C)/1531/2026	HIMANSU SEKHAR SAHU VS ADDITIONAL CHIEF SECRETARY CUM DEVELOPMENT COMMISSIONER,KHURDA	JAMINI KANTA DAS VS	// 0 //
251	D-WP(C)/392/2026 WP(C)/1532/2026	T.BRAJENDRA PRADHAN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
252	D-WP(C)/55009/2025 WP(C)/1533/2026	CHANDRAKANTA RATH VS STATE OF ODISHA	NIRANJAN SINGH (1) VS	// 0 //
253	D-WP(C)/55531/2025 WP(C)/1534/2026	BISHNU MISHRA VS STATE OF ODISHA	AMIYA KUMAR MOHANTY VS	// 0 //
254	D-WP(C)/1650/2026 WP(C)/1535/2026	SK. RIAZUDDIN VS STATE OF ODISHA	ANURAG PATI VS	// 0 //
255	D-WP(C)/54974/2025 WP(C)/1536/2026	BHAGABAN SAHOO VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	// 0 //
256	D-WP(C)/55533/2025 WP(C)/1537/2026	SUBHA NARAYAN MISHRA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
257	D-WP(C)/1697/2026 WP(C)/1538/2026	PADMABATI SAHOO VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //
258	D-WP(C)/1770/2026 WP(C)/1539/2026	DILLIP KUMAR DAS VS THE COMMISSIONER, CUTTACK MUNICIPAL CORPORATION, CUTTACK	SASANKA SEKHAR SATAPATHY VS	// 0 //
259	D-WP(C)/217/2026 WP(C)/1540/2026	NARASINGHA MISHRA VS THE STATE TAX OFFICER CT AND GST BALANGIR CIRCLE BALANGIR ODISHA	ABHISHEK SAHOO VS	// 0 //
260	D-WP(C)/1427/2026 WP(C)/1541/2026	SURAPRATAP CLUB, DHENKANAL VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
261	D-WP(C)/1747/2026	DR.RUCHA CHHAJED	AVIJIT MISHRA	//

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	WP(C)/1542/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/1572/2026 WP(C)/1543/2026	GUNAKAR BISWAL VS M/S SUNDARAM FINANCE LTD, ANGUL	ANANTA NARAYAN PATTANAYAK VS	// 0 //
263	D-WP(C)/1581/2026 WP(C)/1544/2026	SANJEEV KAUSHAL VS STATE OF ODISHA	RITA SINGH VS	// 0 //
264	D-WP(C)/1556/2026 WP(C)/1545/2026	KAMRAN AGRI TRADERS, KALAHANDI VS UNION OF INDIA	SUKANTA KUMAR DALAI VS	// 0 //
265	D-WP(C)/490/2026 WP(C)/1546/2026	RUSIA PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// 0 //
266	D-WP(C)/259/2026 WP(C)/1547/2026	SURENDRA KUMAR BIHARI VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
267	D-WP(C)/54793/2025 WP(C)/1548/2026	PABITRA KUMAR PRADHAN VS SASMITA PRADHAN	SANTOSH KUMAR SAMANTARAY VS	// 0 //
268	D-WP(C)/1520/2026 WP(C)/1549/2026	DILLIP KUMAR SWAIN VS THE UNION OF INDIA	RAJESH RANJAN SAHOO VS	// 0 //
269	D-WP(C)/1352/2026 WP(C)/1550/2026	BASUDEV PRADHAN VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //
270	D-WP(C)/46811/2025 WP(C)/1551/2026	HIRENDRA KUMAR NAYAK VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //
271	D-WP(C)/1466/2026 WP(C)/1552/2026	KEDARNATH PUROHIT VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
272	D-WP(C)/1468/2026 WP(C)/1553/2026	GOURAHARI SUNA VS	ALOK KUMAR PANDA VS	// 0

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273	D-WP(C)/46807/2025 WP(C)/1554/2026	STATE OF ODISHA HIRENDRA KUMAR NAYAK VS	SANJAY KUMAR PATRA VS	// // 0
274	D-WP(C)/55187/2025 WP(C)/1555/2026	STATE OF ODISHA SOUBHAGYA LAXMI PRUSTY VS	SUSHANTA KUMAR MISHRA VS	// // 0
275	D-WP(C)/1742/2026 WP(C)/1556/2026	STATE OF ODISHA SUNITA DAS VS	SATYABRATA MOHANTY (1) VS	// // 0
276	D-WP(C)/55213/2025 WP(C)/1557/2026	STATE OF ODISHA DILLIP RANJAN SAHOO VS	KABIR KUMAR JENA VS	// // 0
277	D-WP(C)/1753/2026 WP(C)/1558/2026	STATE OF ODISHA SURJYA PRASAD ADHIKARI VS	SATYABRATA MOHANTY (1) VS	// // 0
278	D-WP(C)/1859/2026 WP(C)/1559/2026	STATE OF ODISHA GURUBACHAN SINGH VS	DHANANJAYA MUND VS	// // 0
279	D-WP(C)/1842/2026 WP(C)/1560/2026	STATE OF ODISHA TUSHAR RANJAN MOHANTY VS	KOUSIK ANANDA GURU VS	// // 0
280	D-WP(C)/1870/2026 WP(C)/1561/2026	STATE OF ODISHA PRATIMA PUROHIT VS	AMIT PRASAD BOSE VS	// // 0
281	D-WP(C)/55381/2025 WP(C)/1562/2026	STATE OF ODISHA M/S.KHUSHI REALCON PVT.LTD., BHUBANESWAR VS	BIBEKANANDA UDGATA VS	// // 0
282	D-WP(C)/1847/2026 WP(C)/1563/2026	PRADIP KUMAR DEY MOHAN BARIK VS	ASHIS KUMAR MISHRA VS	// // 0
283	D-WP(C)/1843/2026 WP(C)/1564/2026	THE STATE OF ODISHA SUKANTI NAIK VS	BHASKAR CHANDRA PANDA VS	// // 0
		STATE OF ODISHA		//

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284	D-WP(C)/1849/2026 WP(C)/1565/2026	ASHOK SWAIN VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
285	D-WP(C)/1844/2026 WP(C)/1566/2026	DHANANJAYA GOUD VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
286	D-WP(C)/1755/2026 WP(C)/1567/2026	SHANTILATA PRADHAN VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //
287	D-WP(C)/1858/2026 WP(C)/1568/2026	MD SAKHABUL VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
288	D-WP(C)/1758/2026 WP(C)/1569/2026	AJAYA KUMAR BEHERA VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
289	D-WP(C)/55408/2025 WP(C)/1570/2026	AMANPREET SINGH VS ADDITIONAL DISTRICT MAGISTRATE, SUNDERGARH	PRASANTA KUMAR JENA VS	// 0 //
290	D-WP(C)/1845/2026 WP(C)/1571/2026	RAMBHA SWAIN VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
291	D-WP(C)/1846/2026 WP(C)/1572/2026	BALARAM SWAIN VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
292	D-WP(C)/1861/2026 WP(C)/1573/2026	MANMATHNATH MAHANTA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
293	D-WP(C)/1871/2026 WP(C)/1574/2026	SUJIT KUMAR MOHANTY VS STATE OF ODISHA	ANUPAM DASH VS	// 0 //
294	D-WP(C)/1867/2026 WP(C)/1575/2026	BADRI NARAYAN MAHAPATRA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
295	D-WP(C)/54134/2025	TIKESWAR HANS	DHANANJAYA MUND	//

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	WP(C)/1576/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/55366/2025 WP(C)/1577/2026	SAROJINI PRADHAN VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	// 0 //
297	D-WP(C)/1860/2026 WP(C)/1578/2026	ARATI SWAIN VS STATE OF ODISHA	RATIKANTA MOHAPATRA VS	// 0 //
298	D-WP(C)/55382/2025 WP(C)/1579/2026	BIBEKANANDA BEHERA VS STATE OF ODISHA		// 0 //
299	D-WP(C)/1855/2026 WP(C)/1580/2026	NILAMADHAB MISHRA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
300	D-WP(C)/1634/2026 WP(C)/1581/2026	RINA BEHERA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
301	D-WP(C)/1000/2026 WP(C)/1582/2026	JAGANNATH MOHANTY VS EMPLOYEES STATE INSURANCE CORPORATION (ESIC), BHUBANESWAR	DEBENDRA MOHANTA VS	// 0 //
302	D-WP(C)/54285/2025 WP(C)/1583/2026	BANKIM MANDAL VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	// 0 //
303	D-WP(C)/1808/2026 WP(C)/1584/2026	BISWAJIT RATH VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
304	D-WP(C)/55570/2025 WP(C)/1585/2026	PARSURAM BHATRA VS STATE OF ODISHA	ACHYUTA NANDA ROUSTRAY VS	// 0 //
305	D-WP(C)/54413/2025 WP(C)/1586/2026	MADUKA MAJHI VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
306	D-WP(C)/903/2026 WP(C)/1587/2026	DEBARAJ BEHERA VS	SOUMYA RANJAN MOHANTY VS	// 0

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307	D-WP(C)/1054/2026 WP(C)/1588/2026	STATE OF ODISHA PRAHALD PATI VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// // 0
308	D-WP(C)/1216/2026 WP(C)/1589/2026	AMIYA KUAMR BEHERA VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
309	D-WP(C)/1914/2026 WP(C)/1590/2026	MAMATA CHHOTARAY VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
310	D-WP(C)/1756/2026 WP(C)/1591/2026	RADHARANI MOHANTY VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
311	D-WP(C)/1496/2026 WP(C)/1592/2026	BIPIN KUMAR DASH VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
312	D-WP(C)/1673/2026 WP(C)/1593/2026	MANDAKINI SWAIN VS STATE OF ODISHA	JYOTI RANJAN DEO VS	// 0 //
313	D-WP(C)/1760/2026 WP(C)/1594/2026	URMILA MANDAL VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //
314	D-WP(C)/1498/2026 WP(C)/1595/2026	K.DURGA PRASAD ACHARY VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
315	D-WP(C)/55411/2025 WP(C)/1596/2026	JOGINDRA PATJOSHI VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
316	D-WP(C)/1469/2026 WP(C)/1597/2026	UMAKANTA BARIK VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
317	D-WP(C)/1587/2026 WP(C)/1598/2026	CHINMAYEE DALAI VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //

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318	D-WP(C)/1473/2026 WP(C)/1599/2026	ASHWINI KUMAR NAYAK VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
319	D-WP(C)/1475/2026 WP(C)/1600/2026	S1 SECURITY SERVICES INDIA PRIVATE LIMITED.,BHUBANESWAR VS STATE OF ODISHA	VIVASWAT MOHAPATRA VS	// 0 //
320	D-WP(C)/106/2026 WP(C)/1601/2026	SASHIDHAR BADA VS ODISHA STATE CO OPERATIVE BANK LTD	HAREKRUSHNA DASH VS	// 0 //
321	D-WP(C)/1531/2026 WP(C)/1602/2026	SHIBA PRASAD GURU VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
322	D-WP(C)/48662/2025 WP(C)/1603/2026	RUDRA PRASAD PANDA VS RAMNATH PANDA	GYANA RANJAN SETHI VS	// 0 //
323	D-WP(C)/1513/2026 WP(C)/1604/2026	ANANDA KUMAR SAHOO VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
324	D-WP(C)/1538/2026 WP(C)/1605/2026	ARUN KUMAR @ BARIK VS COLLECTOR CUM DIST.MAGISTRATE, PURI	PRONOY MOHANTY VS	// 0 //
325	D-WP(C)/1547/2026 WP(C)/1606/2026	PRABHAT KUMAR MALIK VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
326	D-WP(C)/1969/2026 WP(C)/1607/2026	RAJENDRA SWAIN VS STATE OF ODISHA	SAMVIT MOHANTY VS	// 0 //
327	D-WP(C)/1966/2026 WP(C)/1608/2026	RAMESH CHANDRA JENA VS STATE OF ODISHA	SAMVIT MOHANTY VS	// 0 //
328	D-WP(C)/1514/2026 WP(C)/1609/2026	BISWAJIT PANDA VS THE UNION OF INDIA	RAJESH RANJAN SAHOO VS	// 0 //
329	D-WP(C)/1942/2026	NIRANJAN BHOI	SAMVIT MOHANTY	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/1610/2026	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/1869/2026 WP(C)/1611/2026	DASAMAT MARNDI VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
331	D-WP(C)/1947/2026 WP(C)/1612/2026	SURENDRA JENA VS STATE OF ODISHA	SAMVIT MOHANTY VS	// 0 //
332	D-WP(C)/1944/2026 WP(C)/1613/2026	RANJAN BARIK VS STATE OF ODISHA	SAMVIT MOHANTY VS	// 0 //
333	D-WP(C)/1949/2026 WP(C)/1614/2026	RAJKISHOR BARAL VS STATE OF ODISHA	SAMVIT MOHANTY VS	// 0 //
334	D-WP(C)/1948/2026 WP(C)/1615/2026	SANTOSH KUMAR MAHAPATRA VS STATE OF ODISHA	SAMVIT MOHANTY VS	// 0 //
335	D-WP(C)/1940/2026 WP(C)/1616/2026	NIRVAYA SETHY VS STATE OF ODISHA	SAMVIT MOHANTY VS	// 0 //
336	D-WP(C)/1952/2026 WP(C)/1617/2026	DHIREN JENA VS STATE OF ODISHA	SAMVIT MOHANTY VS	// 0 //
337	D-WP(C)/1959/2026 WP(C)/1618/2026	MANJULATA SWAIN VS STATE OF ODISHA	SAMVIT MOHANTY VS	// 0 //
338	D-WP(C)/1953/2026 WP(C)/1619/2026	RANJAN KUMAR DAS VS STATE OF ODISHA	SAMVIT MOHANTY VS	// 0 //
339	D-WP(C)/1954/2026 WP(C)/1620/2026	DIPAK SENAPATI VS STATE OF ODISHA	SAMVIT MOHANTY VS	// 0 //
340	D-WP(C)/1960/2026 WP(C)/1621/2026	BISHNU CHARAN BISWAL VS	SAMVIT MOHANTY VS	// 0

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341	D-WP(C)/1946/2026 WP(C)/1622/2026	STATE OF ODISHA SUMANT BEHERA VS	SAMVIT MOHANTY VS	// // 0
342	D-WP(C)/1962/2026 WP(C)/1623/2026	STATE OF ODISHA BISHNU TARENIA VS	SAMVIT MOHANTY VS	// // 0
343	D-WP(C)/1958/2026 WP(C)/1624/2026	STATE OF ODISHA ULLAS DALAI VS	SAMVIT MOHANTY VS	// // 0
344	D-WP(C)/1957/2026 WP(C)/1625/2026	STATE OF ODISHA BISHNU CHARAN JENA VS	SAMVIT MOHANTY VS	// // 0
345	D-WP(C)/1965/2026 WP(C)/1626/2026	STATE OF ODISHA PRAFULA MOHANTY VS	SAMVIT MOHANTY VS	// // 0
346	D-WP(C)/1535/2026 WP(C)/1627/2026	STATE OF ODISHA PRADEEP KUMAR ROUT VS	GYANA RANJAN SETHI VS	// // 0
347	D-WP(C)/1963/2026 WP(C)/1628/2026	STATE OF ODISHA LOKANATH SWAIN VS	SAMVIT MOHANTY VS	// // 0
348	D-WP(C)/1968/2026 WP(C)/1629/2026	STATE OF ODISHA HRUSHIKESH DAS @ DIPUNI DAS VS	SAMVIT MOHANTY VS	// // 0
349	D-WP(C)/1961/2026 WP(C)/1630/2026	STATE OF ODISHA RANJAN BARIK VS	SAMVIT MOHANTY VS	// // 0
350	D-WP(C)/1705/2026 WP(C)/1631/2026	STATE OF ODISHA SHIBA PRASAD GURU VS	GYANA RANJAN SETHI VS	// // 0
351	D-WP(C)/1964/2026 WP(C)/1632/2026	STATE OF ODISHA SANJAYA KUMAR MOHANTY VS	SAMVIT MOHANTY VS	// // 0
		STATE OF ODISHA		//

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352	D-WPCRL/1004/2026 WPCRL/6/2026	SARAT MAJHI VS STATE OF ODISHA	ASUTOSH ROUT VS	// () //
353	D-WPCRL/1153/2026 WPCRL/7/2026	MD SUKHAL @ SUKHKHAL @ MAJUD @ MAIJUD @ MAHAMMAD MOUJUD VS STATE OF ODISHA	DEVASHIS PANDA VS	// () //
354	D-ABLAPL/40023/2025 ABLAPL/402/2026	AFSARI BIBI VS STATE OF ODISHA	HEMENDRA SAMAL VS	SALIPUR /534 /2025 () //
355	D-ABLAPL/779/2026 ABLAPL/403/2026	SHANKAR NAYAK @ UMA NAYAK VS STATE OF ODISHA	SURENDRA KUMAR GARTIA VS	KOMNA PS /346 /2025 J.M.F.C,KOMNA(Nuapada) CT/0000343/2025
356	D-ABLAPL/40810/2025 ABLAPL/404/2026	BHAGIRATHI GAYAN VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	DABUGAM /120 /2025 () //
357	D-ABLAPL/782/2026 ABLAPL/405/2026	BIMALENDU NAYAK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	//0 () //
358	D-ABLAPL/655/2026 ABLAPL/406/2026	BADAL TAHAL VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	KRUSHNA PRASAD /84 /2025 () //
359	D-ABLAPL/53/2026 ABLAPL/407/2026	BISWARANJAN RATH VS STATE OF ODISHA	RAMDAS ACHARY VS	MAHILA P.S.(BBSR) /381 /2025 () //
360	D-ABLAPL/850/2026 ABLAPL/408/2026	BINOD KUMAR BEHERA @ BINOD BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /116 /2021 () //
361	D-ABLAPL/664/2026 ABLAPL/409/2026	KANHU @ SUSHIL NAIK VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /1193 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar GR/0002142/2025
362	D-ABLAPL/851/2026 ABLAPL/410/2026	NILAKANTHA MALLICK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MOHANA /118 /2025 () //
363	D-ABLAPL/715/2026	SUMNTA KMAR BEHERA @ BARIK	BHARAT JALLI	BARKOTE /227 /2025

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	ABLAPL/411/2026	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/1017/2026 ABLAPL/412/2026	ASHOK @ ASHESH KUMAR JENA @ ASHESH KU. JENA VS STATE OF ODISHA	SARBESWAR SAHOO VS	KHANTAPADA /299 /2025 () //
365	D-ABLAPL/888/2026 ABLAPL/413/2026	SANJIB KUMAR ROUT VS STATE OF ODISHA	SOUDAMINI MAHANKUDA VS	NAYAPALLI P.S. /231 /2025 () //
366	D-ABLAPL/1019/2026 ABLAPL/414/2026	PRASANJIT SARKAR VS STATE OF ODISHA	SARBESWAR SAHOO VS	ORKEL /248 /2025 () //
367	D-ABLAPL/1037/2026 ABLAPL/415/2026	TAPAN KUMAR NANDA VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	MAHILA PS SAMBALPUR /1 /2026 () //
368	D-ABLAPL/297/2026 ABLAPL/416/2026	CHITARANJAN SAHOO VS STATE OF ODISHA	BHABANI SANKAR DAS VS	EOW,BHUBANESWAR /18 /2025 () //
369	D-ABLAPL/1038/2026 ABLAPL/417/2026	SHANTILATA @ SANTILATA NANDA VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	MAHILA PS SAMBALPUR /1 /2026 () //
370	D-ABLAPL/514/2026 ABLAPL/418/2026	RAKESH JENA @ KUNU JENA VS STATE OF ODISHA	ASHOK DAS VS	PIPLI /752 /2025 () //
371	D-ABLAPL/546/2026 ABLAPL/419/2026	SAMAR MISTRY VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARINE PS AT JAMBO /230 /2025 () //
372	D-ABLAPL/852/2026 ABLAPL/420/2026	BIRANCHI KUMAR DAS VS STATE OF ODISHA	SATYA RANJAN MULIA VS	JAGATPUR /731 /2025 () //
373	D-ABLAPL/725/2026 ABLAPL/421/2026	BHIMASEN PRADHAN VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	DELANGA /374 /2025 () //
374	D-ABLAPL/859/2026 ABLAPL/422/2026	TRINATH MALLICK VS	JYOTIRMAYA SAHOO VS	MOHANA /118 /2025 ()

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375	D-ABLAPL/731/2026 ABLAPL/423/2026	STATE OF ODISHA MANAS RANJAN PANDA VS	RAJAT KUMAR PADHI VS	// JAJPUR SADAR /1 /2026 ()
376	D-ABLAPL/861/2026 ABLAPL/424/2026	STATE OF ODISHA ANANTA MALIK VS	JYOTIRMAYA SAHOO VS	// MOHANA /118 /2025 ()
377	D-ABLAPL/746/2026 ABLAPL/425/2026	STATE OF ODISHA DIPALI CHINNARA VS	AMULYA RATNA PANDA VS	// TIGIRIA /286 /2025 ()
378	D-ABLAPL/878/2026 ABLAPL/426/2026	STATE OF ODISHA MANAS RANJAN ROUT VS	ADWITIYA SATPATHY VS	// MOTANGA /4 /2026 ()
379	D-ABLAPL/748/2026 ABLAPL/427/2026	STATE OF ODISHA SORUBABU PADHAN @ CONGRESS PRADHAN @ BUTHI VS	SUDEEP KUMAR SARANGI VS	// ATTABIRA /2 /2026 ()
380	D-ABLAPL/757/2026 ABLAPL/428/2026	STATE OF ODISHA KALA KHAN @ SK. MUSTAK VS	MD. GOLAM MADANI VS	// PURUNABAZAR /282 /2025 ()
381	D-ABLAPL/759/2026 ABLAPL/429/2026	STATE OF ODISHA GAGAN DHAL VS	MD. GOLAM MADANI VS	// PIRAHAT P.S /307 /2025 ()
382	D-ABLAPL/778/2026 ABLAPL/430/2026	STATE OF ODISHA RAJIB LOCHAN BARIK @ RAJA BARIK VS	PRADYUMNA KUMAR GOUDA VS	// PIRAHAT P.S /288 /2025 ()
383	D-ABLAPL/788/2026 ABLAPL/431/2026	STATE OF ODISHA SUBHADRA BAINA @ SUBHADRA KAIBARTYA VS	RAKESH KUMAR DAS VS	// PUTASINGH /40 /2025 ()
384	D-ABLAPL/882/2026 ABLAPL/432/2026	STATE OF ODISHA FIROZ HUSSAIN KHAN VS	BIJAYA KUMAR RAGADA VS	// BOUDH /489 /2025 ()
385	D-ABLAPL/802/2026 ABLAPL/433/2026	STATE OF ODISHA LAXMAN MAHANTA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// KEONJHAR TOWN /966 /2025 () //

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386	D-ABLAPL/890/2026 ABLAPL/434/2026	MITU NAYAK VS STATE OF ODISHA	ROHIT RANJAN RAY VS	BEGUNIA P.S. /407 /2025) //
387	D-ABLAPL/804/2026 ABLAPL/435/2026	KALA @ SUSHANTA DEHURI @ SUSHANT DEHURY VS STATE OF ODISHA	BIKASH KARNA VS	GONDIA /251 /2024) //
388	D-ABLAPL/673/2026 ABLAPL/436/2026	KARNA KUMAR SAHOO @ SAHU VS STATE OF ODISHA	PRAJNA SARITA MOHANTY VS	JALESWAR /209 /2025 J.M.F.C.,JALESWAR(Baleshwar) CT/0000235/2025
389	D-ABLAPL/695/2026 ABLAPL/437/2026	BHIKARI SWAIN VS STATE OF ODISHA	LAXMINARAYAN RAYATSINGH VS	BHUBAN /4 /2026 J.M.F.C.,BHUBAN(Dhenkanal) GR/0000003/2026
390	D-ABLAPL/805/2026 ABLAPL/438/2026	SUBHAKANTA NAYAK VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	NANDIPADA /9 /2026) //
391	D-ABLAPL/809/2026 ABLAPL/439/2026	NARESH NAYAK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /994 /2025) //
392	D-ABLAPL/810/2026 ABLAPL/440/2026	ASHISH KUMAR MOHAPATRA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL TOWN /678 /2022) //
393	D-ABLAPL/811/2026 ABLAPL/441/2026	JYOTI RANJAN NAYAK @ BHAGU VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BONTH /7 /2026) //
394	D-ABLAPL/821/2026 ABLAPL/442/2026	PRASANNA KUMAR JENA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	PATKURA /234 /2025) //
395	D-ABLAPL/39977/2025 ABLAPL/443/2026	KANHA DASH @ NURSHINGHA DASH VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	KUMBHARAPARA /574 /2025) //
396	D-ABLAPL/40561/2025 ABLAPL/444/2026	AMOD KUMAR SINGH VS STATE OF ODISHA	SK. ZAFARULLA VS	BRAJARAJNAGAR /208 /2025) //
397	D-ABLAPL/891/2026	PRAFULLA KUMAR NAYAK @ PRAFULLA NAYAK @ TUNA	PRAFULLA KUMAR KHATEI	INDUSTRIAL ESTATE PS /194 /2025

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	ABLAPL/445/2026	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/1130/2026 ABLAPL/446/2026	MEENA KUMARI TRIPATHY @ MINA TRIPATHY VS STATE OF ODISHA	AMIT KUMAR SAHU VS	JEYPORE SADAR /93 /2025 () //
399	D-ABLAPL/893/2026 ABLAPL/447/2026	SADANAND BAGH @ SADANANDA BAGH VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	CHARMAL /119 /2025 () //
400	D-ABLAPL/823/2026 ABLAPL/448/2026	RIYAZ MAHAMMAD VS STATE OF ODISHA	AMULYA RATNA PANDA VS	ATHGARH /335 /2025 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CT/0000712/2025
401	D-ABLAPL/826/2026 ABLAPL/449/2026	RITIK DALEI VS STATE OF ODISHA	PRANAYA SWAIN VS	JHARSUGUDA /667 /2025 () //
402	D-ABLAPL/1131/2026 ABLAPL/450/2026	TRINATH BISOI VS STATE OF ODISHA	AMIT KUMAR SAHU VS	KOTPAD /146 /2025 () //
403	D-ABLAPL/1016/2026 ABLAPL/451/2026	UTKAL BEHERA VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	// J.M.F.C.,BHADRAK(Bhadrak) 2(A)CC/0000227/2025
404	D-ABLAPL/833/2026 ABLAPL/452/2026	SOUMYA RANJAN DASH @ BUBUNU VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	ODAGAON /388 /2025 J.M.F.C.,ODAGAON(Nayagarh) GR/0000004/2026
405	D-ABLAPL/962/2026 ABLAPL/453/2026	PINTU @ SWADHIN KUMAR DAS VS STATE OF ODISHA	KABIRAJ PRADHAN VS	RAJKANIKA /635 /2025 () //
406	D-ABLAPL/894/2026 ABLAPL/454/2026	SADASIBA DAS VS STATE OF ODISHA	ALOK KUMAR MOHANTY VS	KHURDA MODEL /441 /2025 () //
407	D-ABLAPL/747/2026 ABLAPL/455/2026	SUBRAT MAJHI VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	BALASORE TOWN /410 /2025 () //
408	D-ABLAPL/835/2026 ABLAPL/456/2026	RABINDRA BEHURIA VS	MANOJ KUMAR MALLICK VS	RAJKANIKA /634 /2025 J.M.F.C,AUL(Kendrapara)

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409	D-ABLAPL/896/2026 ABLAPL/457/2026	STATE OF ODISHA MUNA BEHERA @ JITENDRA BEHERA VS	ROHIT RANJAN RAY VS	GR/0001047/2025 BEGUNIA P.S. /188 /2023 () //
410	D-ABLAPL/856/2026 ABLAPL/458/2026	STATE OF ODISHA KALPATARU DAS VS	GOUTAM CHARAN ROUT VS	NIALI /604 /2025 () //
411	D-ABLAPL/838/2026 ABLAPL/459/2026	STATE OF ODISHA SHUBHASMITA SINGH VS	RAMDAS ACHARY VS	BELPAHAR /170 /2025 PRESIDING OFFICER,OPID COURT,SAM CT/0000003/2025
412	D-ABLAPL/840/2026 ABLAPL/460/2026	STATE OF ODISHA DEEPAK KU. SAHOO @ DEEPAK SAHOO VS	JYOTIRMAYA SAHOO VS	JANKIA P.S. /544 /2025 J.M.F.C.,KHURDA(Khordha) GR/0001105/2025
413	D-ABLAPL/843/2026 ABLAPL/461/2026	STATE OF ODISHA SARAT CHANDRA PRADHAN @ SARAT PRADHAN VS	SUJIT KUMAR PATNAIK VS	K.NUAGAON /368 /2024 J.M.F.C.,DIGAPAHANDI(Ganjam) GR/0000561/2024
414	D-ABLAPL/849/2026 ABLAPL/462/2026	STATE OF ODISHA SURESH KUMAR DAS @ DASH VS	SUSANTA KUMAR BARAL VS	KHUNTUNI /73 /2021 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CT/0000240/2021
415	D-ABLAPL/898/2026 ABLAPL/463/2026	STATE OF ODISHA RANJAN GANGAI VS	JAYANTA KUMAR MAJHI VS	BALIAPAL /375 /2025 () //
416	D-ABLAPL/910/2026 ABLAPL/464/2026	STATE OF ODISHA SIMI MALI VS	BYOMAKESH TRIPATHY VS	//0 () //
417	D-ABLAPL/1024/2026 ABLAPL/465/2026	STATE OF ODISHA PRADIPTA KISHORE KHUNTIA VS	BIKRAM CHANDRA GHADEI VS	//0 () //
418	D-ABLAPL/914/2026 ABLAPL/466/2026	STATE OF ODISHA P. KISHAN @ PULI KISHAN VS	BISWAJIT MOHANTY VS	//0 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI
419	D-ABLAPL/936/2026 ABLAPL/467/2026	STATE OF ODISHA TOFAN @ TAPAN NAYAK VS	SANJIT MISHRA VS	2(A)CC/0000128/2025 PURI TOWN /735 /2025 () //

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420	D-ABLAPL/946/2026 ABLAPL/468/2026	BHARAT NAIK @ PRAFULLA NAIK @ PRAPHULA NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	INDUASTRIAL,NISA /411 /2025 () //
421	D-ABLAPL/948/2026 ABLAPL/469/2026	AMIT KUMAR GUPTA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	/ /0 J.M.F.C.,KOTPAD(Koraput) 2(A)CC/000002/2026